

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal(C) No(s). 28352-28356/2015

STATE OF TAMIL NADU

Petitioner(s)

VERSUS

ELEPHANT G. RAJENDRAN AND ORS. & ORS.

Respondent(s)

Date : 27-04-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. M. Yogesh Kanna, AOR
Mr A Sriram, Adv.
Mr. Vinodh Kanna B., AOR

For Respondent(s)

Mr. K. V. Vijayakumar, AOR
Mr. B. Balaji, AOR
Mr. Nikhil Nayyar, AORUPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.3 in SLP(C) NO.28352/2015 and respondent no.13 in SLP(C) NO.28355/2015 within two weeks time. Notices thereafter be issued.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.1 in SLP(C) NO.28356/2015 in terms of Government O.M. No.F.12(77)/10-Jud1. dt.18.8.2011 within two weeks time as last opportunity. Notice thereafter be issued.

Item No.31

Ld. Counsel for the petitioner to furnish fresh and complete address to effect service on respondent no.6 in SLP(C) NO.28356/2015 within two weeks time as last opportunity. Notice thereafter be issued.

List again on 26.7.2018.

KAPIL MEHTA
Registrar
27.04.2018

hj